## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH -CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : TP(HC)/129&130/CAA/2017

NAME OF THE PETITIONER(S) : KARTHIK FINANCIAL SERVICES LTD

NAME OF THE RESPONDENT(S) : IMPERIAL CONSULTANTS AND SECURITIES P LTD

UNDER SECTION : 230

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

P.H. ARMNOH PANDIAN

For Petitioner Company

Juvana

Sr. Coursel

for HARISHANKAR MANI

K. MANIVANNAN

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## **ORDER**

Counsel for the applicant present. Representative of Official Liquidator present. In respect of the Transferor Company 1, it has been pointed out by the Official Liquidator in his report that there is an appeal pending before the Income Tax Appellate Tribunal. Counsel for the applicant is directed to send notice to the Income Tax authorities and file an affidavit in proof of the service. Put up on 12.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)